

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.133 of 2011

(Arising out of OIA-222-223/2010-AHD-II-CE/CMC/COMMR-A-/AHD passed by
Commissioner of Central Excise-AHMEDABAD-II)

M/s. Intas Pharmaceuticals Limited

Plot No. 457 & 458, Bavla Road,
Village-Matoda, Taluka-Sanand,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E., Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.12.2019

DATE OF DECISION: 16.12.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 132 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**